

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

O.A.No.1719/93

New Delhi, this the 15th day of January, 1999

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)
HON'BLE SHRI N. SAHU, MEMBER(A)

Dr. Zafar Mahmood
23/4, Urban Estate,
Gurgaon
Haryana.

....Applicant

(By Advocate: None)

Versus

1. Union of India
through its Secretary,
Department of Agriculture & Co-operation
Krishi Bhawan,
New Delhi.

2. Pay & Accounts Officer
Plant Protection & Misc.
Block III, Level III
CGO Complex, N.H. IV
Faridabad, Haryana

....Respondents

(By Advocate: None)


O R D E R (ORAL)

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)

This is a 1993 matter listed at serial number 9 under 'Regular' matters with the caption that cases of the year 1993 and earlier will not be adjourned.

None is present for the applicant even on the second call. We have waited till 3.30PM. In the circumstances, it appears that neither the applicant nor his counsel is interested in pursuing this case further. O.A. is accordingly dismissed for default and non-prosecution. No order as to costs.


(N. SAHU)
MEMBER(A)


(SMT. LAKSHMI SWAMINATHAN)
MEMBER(J)

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